

(13)

**NATIONAL COMPANY LAW TRIBUNAL**  
**SINGLE BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI**  
**NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/222/ (IB)/2017

**NAME OF THE PETITIONER(S)** : RAJKUMAR BROS

**NAME OF THE RESPONDENT(S)** : JEPPIAAR FURNACE AND STEELS PVT LTD

**UNDER SECTION** : 433 ( e)(f)

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
--------------	--------------------------	--------------------	------------------

**REPRESENTATION BY WHOM**

1. V. BHARATHIDASAN  
9578788205
2. A. SENTHILNATHAN

Respondent  
Petitioner

V. Bharathid  
A. Senthiln

**ORDER**

No representation on behalf of both the parties. Matter is posted for arguments.

**Put up on 21.07.2107 at 10.30 A.M.**

  
(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

ghk